

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A No. 04/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: M/s. L & T Valves Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and  
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. D. Khambata	Sr. Advocate	
2.	Mr. Rajesh Shah	Adv.	
3.	Mr. Abhijeet Shinde	Adv.	
4.	Mr. Siddharth Ranade	Adv.	
5.	Mr. Ahmed Channawa	Adv.	

*Final Order* *Final Order*

**COMMON ORDER**

**CSA No. 03/230-232/NCLT/MB/MAH/2016**

**CSA No. 04/230-232/NCLT/MB/MAH/2016**

Applications are allowed.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**

**Dated : 03.02.2017.**